

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **07.03.2023 at 02.30 PM** THROUGH VIDEO CONFERENCING

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**PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT  
HON'BLE SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)**

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**IN THE MATTER OF** : South Indian Mint and Aromatic Products Ltd

**MAIN PETITION NUMBER** : CP/341/IB/2018

**(IA/MA) APPLICATION NUMBERS**

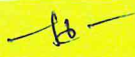
IA/1400(CHE)/2022

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**ORDER**

The Applicant is represented by the Ld. Counsel Mr. S.Sathiyarayanan through video conferencing mode.

At request, the matter is adjourned to **18.04.2023** for further hearing.

  
**(SAMEER KAKAR)**  
MEMBER (TECHNICAL)

  
**(JUSTICE RAMALINGAM SUDHAKAR)**  
PRESIDENT